GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.442 TO BE ANSWERED ON 20.07,2021

RESERVATION TO OBCs

†442. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the conditions of reservations being provided to Other Backward Classes (OBCs) at central level at present;
- (b) whether the Government has provided benefit of ten percent reservation to economically weaker sections (EWS) of general category through constitutional amendment in the year 2018 and if so, the details thereof;
- (c) whether the EWS of General category are not able to take benefit of the reservation provided to them due to complexities of eligibility criteria;
- (d) if so, whether the Government plans to do away with the eligibility criteria related to the immovable property i.e. agricultural land and residential plots for getting reservation under the above category;
- (e) if so, the time by which it is likely to be implemented and if not, the reasons therefor;
- (f) whether the Government plans to provide age relaxation in elections of Panchayati Raj autonomous municipal institutions and jobs, relaxation in number of attempts for exams and relaxation in eligibility criteria to above reservation in line with OBCs reservation; and
- (g) if so, the time by which it is likely to be implemented and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a): A reservation of 27% is provided to the Other Backward Classes (OBCs) in matter of direct recruitment to Central Government jobs and in admission to Central Government educational institutions.
- (b): Yes Sir. 10% reservation is provided to Economically Weaker Sections (EWS) in matter of direct recruitment to Central Government jobs and in admission to Central Government educational institutions w.e.f. January 2019.
- (c) to (g): As per the information available with the Ministry, EWS reservation is already applied in all educational institutions and the eligible persons are able to take advantage of it. There is no plan to alter the eligibility or age criteria for the EWS reservations at this stage.
